

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1118
ANSWERED ON:30.07.2010
INSECTICIDES IN COLD DRINKS SOFT DRINKS
Agarwal Shri Jai Prakash;Shekhar Shri Neeraj

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Centre for Science and Environment (CSE) in its report in the year 2006 had produced evidence of presence of insecticides/pesticides in the cold/soft drinks;
- (b) if so, the details of ill-effects of these drinks on human health;
- (c) the corrective measures taken by the Government in this regard as on date;
- (d) whether the Supreme Court of India has issued any guidelines for the Union Government in the matter;
- (e) if so, the details thereof;
- (f) whether these guidelines are being followed in the country; and
- (g) if so, the details thereof and, if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRIDINESH TRVEDI)

(a) to (c): The Food Safety and Standards Authority of India has informed that the Centre for Science and Environment (CSE) had published a report on Analysis of Pesticide Residues in Soft drinks in August, 2006 which was examined by an Expert Committee appointed by Ministry of Health & Family Welfare. The Expert Committee concluded that the results and conclusions reached by the CSE in their report cannot be accepted on its face value due to non validation of the testing protocol.

(d) to (g): Hon'ble Supreme Court has not issued guidelines/directions in the matter of WP (C) No. 115/03- Centre for Science and Environment Vs Union of India.